

GOVERNMENT OF INDIA
MINISTRY OF HOUSING & URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 356
TO BE ANSWERED ON FEBRUARY 5, 2019

ASSISTANCE FOR CITIES

No. 356. SHRI K. ASHOK KUMAR:
SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the French lending agency will provide Rs. 800 crore for 15 projects as a grant in four areas including sustainable mobility, open public space, urban governance and organisational innovation in low-income settlements and if so, the details thereof;**
- (b) whether the repayment of the principal and interest would be equally shared by the Centre and States and if so, the details thereof;**
- (c) whether each awarded project would be benefited from a grant ranging from Rs. 20 crore to Rs. 80 crore and if so, the details thereof;**
- (d) whether it is also a fact that this is the first time any urban project will be selected through challenge mode; and**
- (e) whether the Government has also announced a grant of Rs. 2 crore assistance each for 25 cities including more than half a dozen State Capitals for planned urban expansion and if so, the details thereof?**

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) : Agence Française de Développement (AFD) has agreed to

provide a financial support of EUR 100 million as a grant to the cities for implementation of upto 15 innovative projects selected through a Challenge process from the Smart cities across the country.

(b): Yes, madam. The repayment of the principal and interest would be equally shared between the respective State Governments and Central Government.

(c): Yes, madam. Each awarded project would benefit from a grant ranging from INR 20 to 80 crore. The grant is expected to cover from 50% upto 80% of the total project cost.

(d): 100 cities were selected for development as Smart Cities through a Challenge process. However, the Challenge mode is being used for selection of urban projects for the first time.

(e): Ministry of Housing & Urban Affairs has launched the Local Area Plan (LAP)/ Town Planning Scheme (TPS) in 25 cities on a pilot basis under Atal Mission for Rejuvenation and Urban Transformation (AMRUT). Under LAP/TPS, Rs. 2 crore Central assistance has been announced for each of the 25 cities listed in the Annexure. The existing areas or brownfield areas can be redeveloped by preparing Local Area based Plans (LAP). The Town Planning Schemes (TPS) can be implemented for planned urban expansion in the peripheral greenfield areas.

**Annexure referred to in reply of (e) of the
Lok Sabha Unstarred Question No.356 for 05.02.2019**

S. No	City	State
1	Greater Visakhapatnam	Andhra Pradesh
2	Guwahati	Assam
3	Vadodara	Gujarat
4	Indore	Madhya Pradesh
5	Chennai	Tamil Nadu
6	Bengaluru	Karnataka
7	Thiruvananthapuram	Kerala
8	Warangal	Telangana
9	Pune	Maharashtra
10	Varanasi	Uttar Pradesh
11	Jaipur	Rajasthan
12	Amritsar	Punjab
13	Patna	Bihar
14	Faridabad	Haryana
15	Bhubaneswar	Odisha
16	Ranchi	Jharkhand
17	Raipur	Chhatisgarh
18	Panaji	Goa
19	Shimla	Himachal Pradesh
20	New Kolkata	West Bengal
21	Srinagar	Jammu and Kashmir
22	Dehradun	Uttarakhand
23	Aizawl	Mizoram
24	Gangtok	Sikkim
25	Imphal	Manipur